

Nomination of cases by Hon'ble The Chief Justice on 06/07/2015			
Sl no.	Case details	Nominated to-	File delivered in section
DB of Hon....., J			
1	Spl. A. Defective – 344/2015 with Spl. A. Defective – 161/2015	Hon. Dilip Gupta, J. (with connected matter)	Computer Fresh Section on 06/07/2015
2	Spl. A. – 390/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 06/07/2015
3	Spl. A. Defective – 396/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/07/2015
4	Spl. A. Defective – 398/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/07/2015
5	Spl. A. Defective – 399/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/07/2015
6	Spl. A. Defective – 397/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/07/2015
7	Spl. A. Defective – 394/2015	Hon. Dilip Gupta, J.	Computer Fresh Section on 07/07/2015
8	CEXA Defective – 179/2010	Hon. Sudhir Agarwal, J.	STR/TTR Section on 07/07/2015
9	Custom A. Defective – 63/2012	Hon. Sudhir Agarwal, J.	STR/TTR Section on 07/07/2015
10	Custom A. - 740/2012	Hon. Sudhir Agarwal, J.	STR/TTR Section on 07/07/2015
Hon....., J.			
11	Bail – 22644/2015	Hon. Pankaj Naqvi, J.	Computer Fresh Section on 06/07/2015
12	Writ A – 36027/2015	Hon. Suneet Kumar, J.	Listing Section on 06/07/2015
13	A227 – 2439/2015	Hon. Sunita Agarwal, J.	Computer Fresh Section on 06/07/2015
14	CrI. M. A. - 17355/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 06/07/2015
15	CrI. M. A. - 17361/2015 (NRHM)	Hon. A. P. Sahi, J. (for final disposal)	Listing Section on 06/07/2015
16	A227 – 1639/2015 with A227 - 1687/2015 with W.P. - 37127/2011 with	Hon. M. K. Gupta, J. (all connected matters)	Writ C-I Section on 07/07/2015

	W.P. - 70209/2011		
Appropriate Court dealing with such matters			
17	Writ A – 35572/2015	Appropriate Court dealing with such matters	Computer Fresh Section on 06/07/2015

BY ORDER OF HON'BLE THE CHIEF JUSTICE

J.R.(LISTING)
07/07/2015